

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:105
ANSWERED ON:08.08.2012
PRIVATE SECTOR IN PUBLIC SERVICES
Tagore Shri Manicka

Will the Minister of PLANNING be pleased to state:

- (a) whether there is a proposal to allow private sector participation in the delivery of public services including water and sewerage management;
- (b) if so, the details thereof;
- (c) the reasons for such a move by the Government; and
- (d) the terms and conditions for delivery of these services?

Answer

MINISTER OF STATE FOR PLANNING, SCIENCE & TECHNOLOGY AND EARTH SCIENCES (DR. ASHWANI KUMAR)

(a) Yes Madam.

(b) & (c): Inadequate infrastructure (defined as electricity, roads & bridges, telecommunications, railways, irrigation, water supply & sanitation, ports, airports, storage and oil & gas pipelines) is recognised as a major constraint on rapid growth. The Approach Paper for the Twelfth Five Year Plan as approved by National Development Council on October 22, 2011 has provided that the total investment in infrastructure during the Twelfth Plan period would have to be over Rs 45 lakh crore. Financing this level of investment will require larger outlays from the public sector, but this has to be coupled with a more than proportional rise in private investment. Private and PPP investments are estimated to have accounted for over 30 per cent of total investment in infrastructure in the Eleventh Plan. There share may have to rise to 50 per cent in the Twelfth Plan.

(d): The terms and conditions for delivery of these services vary across different sectors and are prescribed in their respective Concession Agreements.